

BEFORE THE HON'BLE NATIONAL COMPANY LAW TRIBUNAL

AT NEW DELHI

COURT - III

IB – 569/ND/2018

UNDER SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

IN THE MATTER OF

Anil Kheterpal) Petitioner

-Vs-

Innovari Technologies Pvt. Limited) Respondent

REPORT UNDER REGULATION – 17 OF

(INSOLVENCY RESOLUTION PROCESS FOR CORPORATE PERSONS

REGULATIONS, 2016)

1. Date of Passing of Order by NCLT New Delhi - 21st Aug, 2019.
2. Communication of Order by Registrar NCLT to
the Interim Resolution Professional - 26th Sept, 2019
3. Date of Public Announcement - 27th Sept, 2019

Claim received till the last date of submission of Claim –

For the captioned Respondent, no claims have been received from any Financial Creditor. The undersigned certifies the CoC to be constituted of Operational Creditors herein as under:

1. Anil Kheterpal – Proprietor, M/s Global View Travels (Operational Debt: INR 50,95,927)
2. Preetha Nair – Employee, Innovari Technologies Pvt. Limited (Operational Debt: INR 23,37,400)
3. Koganti Sree Surya Babu - Project Operations Manager, Innovari Technologies Pvt. Limited (Operational Debt: INR 3,40,060)
4. Jay Kumar Waghela - Employee, Innovari Technologies Pvt. Limited (Operational Debt: INR 8,40,000)



5. Ashwin Tharoor - Employee, Innovari Technologies Pvt. Limited (Operational Debt: INR 2,91,356)
6. Sunil King - Employee, Innovari Technologies Pvt. Limited (Operational Debt: INR 4,69,076)
7. Sivaraaman Kannu - Employee, Innovari Technologies Pvt. Limited (Operational Debt: INR 54,166.67)
8. Kishore Maney M - Employee, Innovari Technologies Pvt. Limited (Operational Debt: INR 66,666.67)
9. Manojkumar Elangovan - Employee, Innovari Technologies Pvt. Limited (Operational Debt: INR 45,833.33)
10. Joel Michael Tuscano - Employee, Innovari Technologies Pvt. Limited (Operational Debt: INR 1,26,264)
11. Rajagopal Sarvanan - Employee, Innovari Technologies Pvt. Limited (Operational Debt: INR 2,98,884)
12. Antony Gerald - Employee, Innovari Technologies Pvt. Limited (Operational Debt: INR 2,16,028)
13. West Bengal Commercial Tax (Operational Debt: INR 1035719)

Note: No interest amount claimed have been included except for Govt. dues on account of commercial tax & in respect of Anil Kheterpal which has been adjudicated by Hon. NCLT – New Delhi Bench.

Place: Mumbai

Dt/- 17th Oct, 2019



Partha Sarathy Sarkar
(Interim Resolution Professional)